

NOTIFICATION No. 29 / 2013

I

The Government in G.O.Ms.No.576, Home (Courts.II) Department, dated 24.07.2012 have issued orders sanctioning the Constitution of a Special Court to deal with MCOP cases in the cadre of Senior Civil Judge at Tirupathur in Vellore District.

Thiru. Swarnam J Natarajan, Sub Judge, Tirupathur is transferred and posted as Special Sub Judge, Special Sub Court to deal with MCOP cases at Tirupathur in Vellore District in the said newly sanctioned Court.

II

The Government in G.O.Ms.No.79, Home (Courts.II) Department, dated 13.01.2012 have issued orders sanctioning the Constitution of a Special Court to deal with LAOP cases in the cadre of Senior Civil Judge at Vellore in Vellore District.

Tmt. S.Mohanakumari, Sub Judge, Gudiyatham is transferred and posted as Special Sub Judge, Special Sub Court to deal with LAOP cases at Vellore in Vellore District in the said newly sanctioned Court.

III

The Government in G.O.Ms.No.79, Home (Courts.II) Department, dated 13.01.2012 have issued orders sanctioning the Constitution of a Special Court to deal with MCOP cases in the cadre of Senior Civil Judge at Tiruchirappalli in Tiruchirappalli District.

Thiru A.P.Balachandran, I Additional Sub Judge, Tiruchirappalli is transferred and posted as Special Sub Judge, Special Sub Court to deal with MCOP cases at Tiruchirappalli in Tiruchirappalli District in the said newly sanctioned Court.